

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM 11-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/IB/2018
NAME OF THE PETITIONER(S) : STEEL AND SCRAP PVT LTD
NAME OF THE RESPONDENT(S) : RRK HITECH INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAVICHANDRAN
for NUB Associates

for the petitioner

[Handwritten Signature]
ACC 12838
CP 3207

ORDER

PCS representing the applicant present. He is directed to send a private notice alongwith copy of the application to the respondent for appearance and for making submissions on the next date of hearing and file an affidavit in proof of the same. Put up on 02.07.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc